Farmafin Deal

5942. DR. VASANT KUMAR PANDIT: Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the reply given to Starred Question No. 752 on April 17, 1979, assuring the House that the Farmafin deal between IDPL and the Farmafin of Italy will be referred to the Ministry of Finance for investigation and state:

(a) whether any such reference has been made to the Ministry of Finance;

(b) if so, the date and terms of reference and the outcome thereof; and

(c) if not, why the assurance given on the floor of the House has not been implemented to date?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) No, Sir.

(b) Does not arise.

(c) The decision of the then Minister of Petroleum, Chemicals & Fertilizers was that the issue relating to the agreement between Indian Drugs & Pharmaceuticals Limited and Farmafin of Italy could be referred to the then Deputy Prime Minister and Minister of Finance after the guarantee trials for all the antibiotics covered by the agreement were completed. While guarantee trials for 'Tetracycline Hydrochloride, Erythromycin Estolate and Doxycycline have been carried out, guarantee trials for Potassium Penicillin and semi-synthetic penicillins are yet to be completed.

पोलिएस्टर फाइबर तथा पोलिएस्टर फिलामेंट उद्योगों की स्थापना किया जाना

5943. **श्री कृष्ण कुमार गोयल :** क्या **पेट्रोलियम और रसायन** मंत्री यह बताने की कृपा करेंगे कि :

(क) देश की सरकारी एवं गैर-सरकारी क्षेत्र की उन कम्पनियों के, राज्यवार, नाम क्या हैं जिन्होंने विगत सात वर्षों में पोलिएस्टर फाइबर तथा पोलिएस्टर फिलामेंट यार्न उद्योगों की स्थापना के लिए अनुमति हेतु आवेदन किए थे;

(ख) उन कम्पनियों के राज्यवार नाम क्या हैं, इस प्रयोजन के लिए जिनके आवेदन-पत्र मंजूर किये गये थे; और

(ग) क्या राजस्थान में सरकारी क्षेत्र के एककों से भी इस बारे में आवेदन-पत्र प्राप्त हुए थे और यदि हाँ, तो इस बारे में क्या स्थिति है ?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री वीरेन्द्र पाटिल) : (क) से (ग) अपेक्षित जानकारी में उन आवेदन पत्रों की संख्या शामिल है जिन पर अभी निर्णय लिया जाना है । आवेदन पत्रों पर निर्णय लिए जाने तक सरकार के समक्ष विचाराधीन पत्रों का विवरण प्रकाशित नहीं किया जाता ।

संविधान के संशोधित हिन्दी अनुवाद की छपाई

5944. **श्री कुम्भा राम आर्या :** क्या **विधि, न्याय और कम्पनी कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या संविधान का संशोधित अनुवाद अंग्रेजी के साथ-साथ हिन्दी में नहीं छपा गया था और यदि हाँ, तो इसकी छपाई में विलम्ब के क्या कारण हैं; और

(ख) क्या इसके हिन्दी संस्करण उपलब्ध होने की कोई तारीख नियत की गई है, और यदि नहीं, तो उसके क्या कारण हैं ?

विधि, न्याय और कम्पनी कार्य मंत्री (श्री पी० शिवशंकर) : (क) और (ख) संविधान का संशोधित अंग्रेजी पाठ (15

जनवरी, 1980 तक यथाउपांकित) फरवरी, 1980 में मुद्रित हुआ था और इस पाठ के साथ उसका हिन्दी पाठ मुद्रित नहीं किया गया क्योंकि आशय यह रहा है कि हिन्दी पाठ को प्राधिकृत अनुवाद के रूप में, ऐसे प्राधिकृत पाठ के प्रकाशन का उपबंध करने वाली विधि के अधिनियमन के शीघ्र पश्चात् उस विधि के अधीन प्रकाशित किया जाए। हिन्दी में संविधान के संशोधित पाठ के प्रूफ प्राप्त हो गए हैं। इन प्रूफों में संशोधन और उनमें सुधार की दृष्टि से उनकी जाँच की जा रही है। इन प्रूफों की जाँच अगस्त, 1980 की समाप्ति के पूर्व पूरी हो जाने की संभावना है। इसके पश्चात् शीघ्र ही उन्हें अंतिम रूप से मुद्रण के लिए भेज दिया जाएगा। इसे यथासंभव शीघ्र मुद्रित कराने के सभी संभव प्रयास किए जाएंगे।

Export and Import of Medicines

5945. SHRI M. RAMANNA RAI Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the drugs and medicines produced in India are sufficient to meet the demands inside the country;

(b) whether India is exporting life saving drugs and medicines if so, to which countries; and

(c) whether India is importing any kind of life saving drugs and medicines, if so, from which countries and the total amount of foreign exchange spent for the year 1979-80?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) In the case of bulk drugs, imports are still necessary to supplement the indigenous production. In the case of formulations, however, the country is largely self-sufficient though small quantities of life saving formulations like anti-cancer formulations are imported.

(b) Yes, Sir. India is exporting a number of drug items including life saving drugs and medicines. The names of the important countries to which such exports are made are as follows:

Malaysia, Singapore, Sri Lanka, Hong Kong, Phillippines, Kenya, Zambia, U.A.E., Muscat, Nigeria, Tanzania, Saudi, Arabia etc.

(c) Yes, Sir. During the year 1979-80 the amount of foreign exchange involved in the import of bulk drugs through CPC is reported to be Rs. 21.18 crores. The names of the important countries from which imports of drugs are made are as follows:—

Italy, Japan, U.K., West Germany, China, U.S.A., Portugal, U.S.S.R, Switzerland, Spain, Denmark, Information regarding the amount of foreign exchange involved in the import of drugs including imports made by actual users and export houses is being collected and will be laid on the Table of the House.

Production of P.V.C. Resin

5946. SHRI SHIVENDRA BAHADUR SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) which companies are producing P.V.C. resin during the last five years and the quantity produced by them;

(b) what quantity of resin was sold by these companies and to what States during the last five years, (yearly);

(c) whether any of these companies is Manufacturing P.V.C. compound from P.V.C. resin;

(d) whether the above action of these companies has been held to be a violation of the M.R.T.P. Act; if so, what action has been taken by Government against them; and